

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2651
ANSWERED ON:13.03.2013
HOUSING SOCIETY SCAM
Rawat Shri Ashok Kumar

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Delhi High Court has directed to constitute special investigation team under DIG of CBI to investigate into the scam in group housing societies in Delhi;
- (b) if so, the details thereof;
- (c) whether the CBI has constituted any special investigation team to investigate into this scam; and
- (d) if so, the details thereof and the updated status in this regard?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a) -: Yes Madam, a Division Bench of Hon'ble Delhi High Court while hearing a Writ Petition (C) No. 10066/2004 titled Yogiraj Krishna CGHS Ltd. vs. DDA & others passed an order on 02.08.2005 and gave directions to the Director, CBI to formulate a Special Investigation Team headed by an officer not below the rank of DIG to enquire into affairs of 135 Cooperative Group Housing Societies (CGHS).

(b)to(d): The cases related to CGHS were registered in Anti-Corruption Division, Special Crime Division and Economic Offence Division on the orders of the Director, CBI.

Investigating Officers supervised by DIG, EOW Delhi Region have investigated the affairs of Co-operative Group Housing Societies and a total of 202 Regular cases pertaining to the CGHS were registered.

Out of the above 202 Regular cases, 03 cases have ended in conviction and 01 case has ended in acquittal. In 02 cases accused have been discharged and 05 cases were closed. Rest 191 cases are under various stages of trial in the Hon'ble Court of Law.